Pointed out, tl at the Chief Minister himself haa gone to the extent of offering Satyagraha. Thi; shows that certain situations are ceveloping there. We will have to wait and watch.

Oral Answers

DR. BHAI M VHAVIR: Sir, I would like to know fron the hon. Minister if he has any inform; tion whether this force of 50 thousand volunteers is armed or unarmed. If it has any arms, what is the nature of th< se arms? Secondly, when he says that it is being used or it is being set up for the le) ;itimate objectives of the Marxist Party, is wrecking the Constitution, one of 'he legitimate objectives of the Party or n« t and is this whole force to be used for t iat legitimate objective? What has the Hor te Minister to say about it? There is also a JNI report about Madras on the same subject that a force of 300 armed volunteers has been set up by the Marxist Party there. Mky I know whether the Government is aware of it? Lastly, I would like to know whs: the Home Minister has to say about the Nehru Brigade which is being set up in )elhi by Mrs. Subhadra Joshi and som: of her companions presumably foi supporting the Prime Minister during her struggle with the Congress.

SHRI ARJUN AROR\: Also something about the RS!.

(interruptions)

MR. CHAIRMAN: That question does not

SHRI Y. B. CHAVAN: As far as the information about arms or weapons that are being used b' this voluntary force o the CPM is com erned, my only information is that they use lathis aa used by the RSS. The hon. Member wanted to know about that. Abou the use of other weapons, etc. I have no e^ idence to show that they are doing sometr ing else, though allegations are made to he contrary.

DR. BHAI MAHAVIR: Are people murdered with 1 he help of those lathis.

(In erruptions)

SHRI Y. B. CHAVAN: I do not know that; murders a:-e committed with the help of spears and other weapons, but whether those weapons are used or not, I will have to V>e very careful in making statements. As far as voluntary organisations are concerned, I think all sorts of allegations are mi.de by one group against another. As he is making allegations against voluntary organisations, some other Member ian get up and ma e

allegations against the RSS also. I do not think people living in glasshouses should try to throw stones at others.

DR. BHAI MAHAVIR: Sir, I seek your protection. This is a very wrong and mischievous way of giving answers. I do not make any allegation. I only asked the hon. Minister whether wrecking the Constitution was one of the legitimate objectives of the Marxist Party and for that purpose this volunteer force is alleged to be raised. That is number one. Number two is that I wanted to ask him ...

SHRI ARJUN ARORA: Sir, what is he doing? Why are you permitting him to make a speech?

(Interruptions)

DR. BHAI MAHAVIR: I know that the hon. Member is anxious to flatter the Prime Minister.

(Interruptions)

SHRI DAHYABHAI V. PATEL: Sir, why does the Home Minister make allegations? Why does he not give a straight answer to a straight question?

श्री राजनारायण: श्रीमन, मैं आपके द्वारा एक व्यवस्थाका प्रश्न पूछना चाहता हं। क्या सरकार को यह अधिकार है कि सवालों का जवाब देते हुए कोई मंत्री कहे कि तुम दूसरों के ऊपर क्यों आक्षेप करते हो जब तुम खुद वैसा काम करते ो ? यह सरकार का कतई अधिकार नहीं है। सरकार को केवल यह जवाब देना है कि हां यह सही है या गलत है। जब माननीय सदस्य ने पूछा कि क्या सुमहा जोशी नेहरू ब्रिगेड के नाम पर कोई बौलन्टियर कोर बना रही है, तो उसका उत्तर येस या नो सरकार को देना चाहिये और इससे ज्यादा यही कर सकते हैं कि जनसंघ के था आर० एस० एस० के बारे में उनके पास कोई फर्दर इन्फार्मेशन है तो दे सकते हैं लेकिन यह नहीं कह सकते हैं कि चूंकि आर० एस० एस० ऐसा कर रही है इसलिये दूसरे ऐसा कर रहे हैं...

DR. BHAI MAHAVIR: Instead of giving a straight answer, Sir, he is making allegations.